

**GOVERNMENT OF INDIA
LAW AND JUSTICE
LOK SABHA**

UNSTARRED QUESTION NO:4992

ANSWERED ON:26.08.2010

CHILD CUSTODY

Naik Dr. Sanjeev Ganesh;Patil Shri Sanjay Dina ;Rao Shri Sambasiva Rayapati;Sule Supriya

Will the Minister of LAW AND JUSTICE be pleased to state:

(a) Whether the Government proposes to enact a legislation, for protecting the right and interest of children borne ofbrcakup marriages of people ofIndian Oniiin, and

(b) if so, the details thereof

Answer

MINISTER OF THE STATE IN THE MINISTRY OF LAW AND JUSTICE (DR. M. VEERAPPA MOILY)

(a) No separate legislation in this regard is considered ncccssarv for the present.

(b) Does not arise.